

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
Cr. Revision No.1371 of 2019**

Kundan Ram @ Kundan Kumar ..... **Petitioner**  
**Versus**  
The State of Jharkhand ..... **Opp. Party**  
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**CORAM: HON'BLE MR. JUSTICE AMITAV K. GUPTA**  
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For the Petitioner : Mr. Sidhant Sinha, Advocate  
For the State : Mr. Rakesh Kumar Sinha, A.P.P  
For the Informant : Mr. D. K. Karmakar, Advocate  
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**03/Dated: 07<sup>th</sup> July, 2020**

1. Learned counsel for the petitioner, learned A.P.P and learned counsel for the informant are present.
2. It appears that the order impugned herein is dated 20.09.2019, accordingly office to call for the status report of S.T. Case No. 162 of 2019, pending in the court of learned Additional Sessions Judge-X -cum- FTC For Offence Against Women at Jamshedpur, and list the revision on **05.08.2020.**

**(AMITAV K. GUPTA, J.)**

**Chandan-Rohit/-**